

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4158  
ANSWERED ON:19.08.2010  
NOTARY IN KERALA  
Karunakaran Shri P.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

(a) whether the Union government has received any representation from the Government of Kerala to revise the number of notaries fixed for the State; and

(b) if so, the reaction of the Government thereto?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) No representation from the Government of Kerala has been received to revise the number of notaries fixed for the State.

(b) Does not arise.